

AMENDMENTS TO MEDICINAL AND TOILET PREPARATIONS (EXCISE DUTIES) RULES

The Deputy Minister of Finance (Shri B. R. Bhagat): I beg to lay on the Table, under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955, a copy of each of the following Notifications, making certain further amendments to the Medicinal and Toilet Preparations (Excise Duties) Rules, 1956:—

- (1) G.S.R. No. 1202, dated the 20th December, 1958; and
- (2) G.S.R. No. 55, dated the 17th January, 1959.

[Placed in Library. See No. LT-1175/59.]

CUSTOMS AND CENTRAL EXCISE DUTIES DRAWBACK (DUPLICATING STENCILS) RULES

Shri B. R. Bhagat: I beg to lay on the Table, under sub-section (4) of section 43B of the Sea Customs Act, 1878, and section 38 of the Central Excises and Salt Act, 1944, a copy of the Customs and Central Excise Duties Drawback (Duplicating stencils) Rules, 1958, published in Notification No. G.S.R. 1172, dated the 13th December, 1958. [Placed in Library. See No. LT-1176/59.]

NOTIFICATION UNDER SEA CUSTOMS ACT

Shri B. R. Bhagat: I beg to lay on the Table, under sub-section (4) of section 43B of the Sea Customs Act, 1878, a copy of Notification No. G.S.R. 1171, dated the 13th December, 1958. [Placed in Library. See No. LT-1177/59.]

AMENDMENTS TO CENTRAL EXCISE RULES

Shri B. R. Bhagat: I beg to lay on the Table, under section 38 of the Central Excises and Salt Act, 1944, a copy of each of the following Notifications, making certain further amendments to the Central Excise Rules, 1944:—

- (1) G.S.R. No. 1168, dated the 13th December, 1958;

- (2) G.S.R. No. 1170, dated the 13th December, 1958; and
- (3) G.S.R. No. 91, dated the 24th January, 1959.

[Placed in Library. See No. LT-1178/59.]

INDIAN ELECTRICITY (AMENDMENT) BILL

REPORT OF JOINT COMMITTEE

Sardar Hukam Singh (Bhatinda): I beg to present the Report of the Joint Committee on the Indian Electricity (Amendment) Bill, 1958.

—
12.37 hrs.

COST AND WORKS ACCOUNTANTS BILL

REPORT OF JOINT COMMITTEE

Shri S. C. Samanta (Tamluk): I beg to lay on the Table a copy of the Report of the Joint Committee on the Cost and Works Accountants Bill, 1958.

INDIAN ELECTRICITY (AMENDMENT) BILL

EVIDENCE BEFORE JOINT COMMITTEE

Sardar Hukam Singh: I beg to lay on the Table a copy of the evidence tendered before the Joint Committee on the Indian Electricity (Amendment) Bill, 1958.

COST AND WORKS ACCOUNTANTS BILL

EVIDENCE BEFORE JOINT COMMITTEE

Shri S. C. Samanta: I beg to lay on the Table a copy of the evidence tendered before the Joint Committee on the Cost and Works Accountants Bill, 1958.

—
12.38 hrs.

**COMMITTEE OF PRIVILEGES
EXTENSION OF TIME FOR PRESENTATION
OF REPORT**

Sardar Hukam Singh: I beg to move that the time appointed for the presentation of the Report of the Committee of Privileges on the question